

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3464
ANSWERED ON:12.02.2014
PEOPLE LIVING ON RENT IN URBAN AREAS
Alagiri Shri S. ;Chaudhary Shri Haribhai Parthibhai

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether the Government has any data on the people who are living on rent in urban areas in the country;
- (b) if so, the details thereof;
- (c) the time by which the recommendation of the task force on rental housing will be implemented; and
- (d) the other steps taken/proposed to be taken by the Government to address the concerns of the tenants as well as house owners?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (Dr. (Ms.) GIRJA VYAS)

- (a) & (b): As per Census 2011 data, the number of people living on rent in urban areas in the country are approximately 21.72 million.
- (c) : No decision has been taken on the recommendations of the task force on rental housing.
- (d) : 'Land' and 'Colonisation' being State subjects, it is for the states to take necessary steps to address the concerns of the tenants as well as house owners in their tenancy laws. However, the National Urban Housing and Habitat Policy, 2007 (NUHHP) envisages that rent of a housing unit should be fixed by mutual agreement between the landlord and the tenant for a stipulated lease period to which, the tenant will not be allowed to be evicted and after the expiry of the said lease period, the tenant will not be permitted to continue in the said housing unit.